

but estimate for construction of regular approaches has been sanctioned for Rs. 24.28 lakhs in March '89. The work is in progress with stipulated date of completion as July '1990.

Design for the improvement of Banarpal junction has already been approved. The State Government have now to remove the encroachment and project the estimate to this Ministry.

Allocation of Funds for Solving Water Scarcity in Kerala

477. SHRI P.C. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any funds have been allotted and given to Kerala for solving the problem of drinking water scarcity in the State this

year; if so, the details thereof;

(b) whether a team of experts is proposed to be sent to Kerala to study the serious drought affecting the State;

(c) whether Government of Kerala has sought more funds to tackle the situation; if so, the details thereof; and

(d) the steps taken by Union Government to provide necessary funds to solve the problem?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Yes, Sir. The Government of India had approved ceiling of expenditure of Rs. 5.65 crores to Government of Kerala for making drinking water supply arrangements in rural and urban areas for the period from April, 1989 to June, 1989 as per details given below:—

<i>Item</i>	<i>Ceiling of expenditure approved (Rs. in Lakhs)</i>
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A. Non-Plan

Rural Water Supply

1. Transportation of Water through tankers to 75 villages.	28.00
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<i>Item</i>	<i>Ceiling of expenditure approved (Rs. in Lakhs)</i>
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B. Plan

Rural Water Supply

1. Construction of 430 borewells in rural areas.	86.00
2. Construction of 31 tube wells in rural areas.	62.00
3. Improvement and augmentation of existing sources including temporary bunding, construction of infiltration galleries etc. in 1105 villages/sites.	157.50

<i>Item</i>	<i>Ceiling of expenditure approved (Rs. in Lakhs)</i>	
<i>Urban Water Supply</i>		
a) Improvement of Urban water supply through extension of pipelines, temporary bunding, provision of booster arrangements etc.		93.00
1. Extension of existing pipelines in 95 cases.		118.00
2. Construction/deepening of dugwells.		
a) New dugwells (250)		18.50
b) Deepening of wells (100)		2.00
Total (B-Plan)	—	537.00
Grand Total (A+B)	—	565.00

In addition, under the Centrally Sponsored Accelerated Rural Water Supply Programme during 1989-90, an amount of Rs. 7.41 crores was released to State Government of Kerala out of an allocation of Rs. 10.76 crores. For the Mini Mission Project Area of Palghat, an amount of Rs. 88.00 lakhs was also released for the implementation of Rural Water Supply Schemes under National Drinking Water Mission.

(b) No, Sir.

(c) No, Sir.

(d) The Union Government is giving top priority to the Programme of supply of safe drinking water in rural areas. There are only 10 'no source' category problem villages left in the State to be provided with safe drinking water facilities. All other problem villages have been covered fully or partially with such facilities.

Inclusion of Nepali Language in Eighth Schedule of the Constitution

478. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to include Nepali language in the Eighth Schedule of the Constitution?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): No such proposal is under consideration.

[Translation]

Buffer Zone in Punjab

479. SHRI RESHAM LAL JANGDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a buffer zone was created within the boundary of Punjab adjoining Pakistan through an Act of Parliament for